

**DIRECTORATE GENERAL OF FOREIGN TRADE
SCOMET DIVISION**

Minutes of IMWG Meeting No. 04/2021-22 on SCOMET held on 28.07.2021 at New Delhi

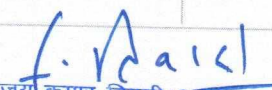
Meeting No. 04(2021-22) of Inter-ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 28.07.2020 to consider the applications for export of dual use 'SCOMET' items.

3. Altogether 141 applications (including 101 Deferred cases) were considered by the IMWG, out of which total 54 cases were "Approved" (32 post-facto approval, 12 clear approvals and 10 cases subject to clear and un-conditional NOC of one member). 02 cases were "Rejected" and 01 case to be "Dropped" from the Agenda (on the request of the firm) and remaining 84 cases "Deferred" due to want of comments/NOC from concerned IMWG member agencies or in await of information/ clarification from the applicant firms.

3. After approval of cases by the IMWG and fulfilling other conditions, the export authorisations are issued within three working days. The original copy of Export Authorization is sent through Speed Post, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including Customs from weblink : <https://tinyurl.com/4x3krax6>. The applicant exporter may check the updated position of their cases from the DGFT website from the above link and avoid sending mail for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on the online SCOMET Applications are indicated in the tabulated statement given below:

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG
1.	M/s ALFA LAVAL INDIA PRIVATE LIMITED,PUNE	01/21/089/50488/AM21	Rejected due to unresponsive foreign buyer.
2.	M/s GLOBE CARBON INDUSTRIES, MAHARASHTRA	01/21/089/50510/AM21	Approved
3.	M/s CNC TECHNICS PVT LTD,HYDERABAD,TELANGANA	01/21/089/50539/AM21	Deferred
4.	M/s CNC TECHNICS PVT LTD,HYDERABAD	01/21/089/50540/AM21	Deferred
5.	M/s DYNA BIOTECH,PUNE	01/21/089/50542/AM21	Deferred
6.	M/sSARTORIUS STEDIM INDIA PVT. LTD.,BENGALURU,KARNATAKA	01/21/089/50547/AM21	Deferred
7.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED,CHENNAI	01/21/089/50559/AM21	Approved
8.	M/s IDEX INDIA PVT. LTD.,VADODARA,GUJARAT	01/21/089/50016/AM22	Rejected in terms of factor/criteria under para 2.74(l)(a) of HBP
9.	M/s ORDNANCE FACTORY BOARD,ITARSI	01/21/089/50056/AM22	Deferred
10.	M/s ORDNANCE FACTORY BOARD,ITARSI	01/21/089/50059/AM22	Deferred
11.	M/s ALKYL AMINES CHEMICALS LIMITED, MUMBAI	01/21/089/50060/AM22	Deferred
12.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50062/AM22	Approved
13.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED,BANDRA E MUMBAI	01/21/089/50066/AM22	Approved
14.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED,BANDRA E MUMBAI	01/21/089/50064/AM22	Approved


संजय कुमार तिवारी / Sanjay Kr. Tiwari
उप महानिदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

15.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED,BANDRA E MUMBAI	01/21/089/50063/AM22	Approved
16.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED,BANDRA E MUMBAI	01/21/089/50065/AM22	Approved
17.	M/s JABIL CIRCUIT INDIA PRIVATE LIMITED,PUNE	01/21/089/50071/AM22	Approved
18.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	01/21/089/50072/AM22	Approved
19.	M/s GMM PFAUDLER LTD,DIST GUJARAT	01/21/089/50081/AM22	Deferred
20.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,NEW DELHI	01/21/089/50096/AM22	Approved
21.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50095/AM22	Approved
22.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED,BANDRA E MUMBAI	01/21/089/50090/AM22	Approved
23.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50097/AM22	Approved
24.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50092/AM22	Approved
25.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50093/AM22	Approved
26.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50089/AM22	Dropped on the request of the firm
27.	M/s ACCORD SOFTWARE AND SYSTEMS PRIVATE LIMITED,BANGALORE,KARNATAKA	01/21/089/50101/AM22	Deferred
28.	M/s PRAGMETIS PHARMASERVE LLP,AHMEDABAD, GUJARAT	01/21/089/50098/AM22	Deferred
29.	M/s ORION CHEM PRIVATE LIMITED,NAVI MUMBAI	01/21/089/50104/AM22	Approved
30.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50114/AM22	Approved
31.	M/s TONBO IMAGING PRIVATE LIMITED,BANGALORE	01/21/089/50116/AM22	Deferred
32.	M/s TONBO IMAGING INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50115/AM22	Deferred
33.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50117/AM22	Approved
34.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50120/AM22	Approved
35.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50121/AM22	Approved
36.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50122/AM22	Approved
37.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50119/AM22	Approved
38.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50118/AM22	Approved
39.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50123/AM22	Approved
40.	M/s HLE GLASCOAT LIMITED ,GUJARAT	01/21/089/50127/AM22	Approved
41.	M/s SABIC RESEARCH AND TECHNOLOGY PVT LTD,BENGALURU	01/21/089/50125/AM22	Deferred
42.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED,New Delhi	01/21/089/50124/AM22	Deferred

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43.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	01/21/089/50129/AM22	Approved
44.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50134/AM22	Approved subject to NOC/ clearance from one agency
45	M/s NUBERG ENGINEERING LIMITED,DELHI	01/21/089/50132/AM22	Approved
46	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LI,PUNE MAHARASHTRA	01/21/089/50135/AM22	Approved
47	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50133/AM22	Approved subject to NOC/ clearance from one agency
48	M/s SANDHYA ORGANIC CHEMICALS PRIVATE LIMITED,MUMBAI	01/21/089/50139/AM22	Approved
49	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50144/AM22	Deferred
50	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50146/AM22	Approved
51.	M/s PREMIER EXPLOSIVES LIMITED,SECUNDERABAD, TELANGANA	01/21/089/50151/AM22	Deferred
52.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50152/AM22	Approved subject to NOC/ clearance from one agency
53.	M/s BOEING INDIA PRIVATE LIMITED,New Delhi	01/21/089/50153/AM22	Approved
54.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50156/AM22	Approved
55.	M/s L&T VALVES LIMITED,KANCHEEPURAM	01/21/089/50160/AM22	Deferred
56.	M/s L&T VALVES LIMITED,KANCHEEPURAM	01/21/089/50159/AM22	Deferred
57.	M/s BOEING INDIA PRIVATE LIMITED,New Delhi	01/21/089/50158/AM22	Approved
58.	M/s BOEING INDIA PRIVATE LIMITED,New Delhi	01/21/089/50157/AM22	Approved
59.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50161/AM22	Approved
60.	M/s BPE BIOTREE INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50163/AM22	Deferred
61.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED,BANGALOR	01/21/089/50162/AM22	Approved
62.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI- TAMIL NADU,TAMIL NADU	01/21/089/50165/AM22	Deferred
63.	M/s TI ANODE FABRICATORS (P) LTD,CHENNAI, TAMILNADU	01/21/089/50164/AM22	Deferred
64.	M/s ORION CHEM PRIVATE LIMITED,NAVI MUMBAI	01/21/089/50166/AM22	Approved
65.	M/s BION INTERNATIONAL,AHMEDABAD	01/21/089/50168/AM22	Deferred
66.	M/s TATA CONSULTANCY SERVICES LIMITED,MUMBAI	01/21/089/50170/AM22	Approved
67.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED,Oragadam	01/21/089/50169/AM22	Approved subject to NOC/ clearance from one agency
68.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED,BENGALURU	01/21/089/50171/AM22	Deferred
69.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50172/AM22	Approved
70.	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	01/21/089/50173/AM22	Deferred
71.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50174/AM22	Deferred

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72.	M/s TATA CONSULTANCY SERVICES LIMITED,MUMBAI	01/21/089/50177/AM22	Deferred
73.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50176/AM22	Approved subject to NOC/ clearance from one agency
74.	M/s SOLAR INDUSTRIES INDIA LIMITED,NAGPUR	01/21/089/50175/AM22	Deferred
75.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50178/AM22	Deferred
76.	M/s NAVIN FLUORINE INTERNATIONAL LIMITED,MUMBAI	01/21/089/50179/AM22	Approved
77.	M/s SULZER INDIA PRIVATE LIMITED,PUNE	01/21/089/50180/AM22	Deferred
78.	M/s INDIAN IMMUNOLOGICALS LTD.,HYDERABAD	01/21/089/50181/AM22	Approved
79.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED MUMBAI	01/21/089/50185/AM22	Approved subject to NOC/ clearance from one agency
80.	M/s BALAJI AMINES LIMITED,SOLAPUR, MAHARASHTRA	01/21/089/50182/AM22	Deferred
81.	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50184/AM22	Deferred
82.	M/s QUALCOMM INDIA PRIVATE LIMITED, BANGALORE	01/21/089/50183/AM22	Deferred
83.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED,CHENNAI	01/21/089/50189/AM22	Deferred
84.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50191/AM22	Deferred
85.	M/s FLOWJET VALVES PRIVATE LIMITED,AHMEDABAD	01/21/089/50186/AM22	Deferred
86.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50190/AM22	Approved subject to NOC/ clearance from one agency
87.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI	01/21/089/50187/AM22	Deferred
88.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI	01/21/089/50188/AM22	Deferred
89.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50192/AM22	Deferred
90.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED,	01/21/089/50195/AM22	Deferred
91.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED,BANGALORE	01/21/089/50193/AM22	Deferred
92.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50196/AM22	Deferred
93.	M/s SULZER INDIA PRIVATE LIMITED,PUNE	01/21/089/50194/AM22	Deferred
94.	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50198/AM22	Deferred
95.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50197/AM22	Deferred
96.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50200/AM22	Deferred
97.	M/s TATA CONSULTANCY SERVICES LIMITED,MUMBAI	01/21/089/50199/AM22	Deferred
98.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,Bengaluru	01/21/089/50201/AM22	Deferred
99.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED,BENGALURU	01/21/089/50202/AM22	Deferred
100.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50203/AM22	Deferred
101.	M/s SACHIN INDUSTRIES LIMITED,AHMEDABAD	01/21/089/50204/AM22	Deferred

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102.	M/s SEVERN GLOCON INDIA PRIVATE LIMITED,CHENNAI- TAMIL NADU	01/21/089/50206/AM22	Deferred
103.	M/s UPL LIMITED,MUMBAI	01/21/089/50207/AM22	Deferred
104.	M/s EXCEL INDUSTRIES LIMITED,MUMBAI	01/21/089/50205/AM22	Deferred
105	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50208/AM22	Deferred
106.	M/s GE OIL & GAS INDIA PRIVATE LIMITED,COIMBATORE	01/21/089/50212/AM22	Deferred
107.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED,BANGALORE	01/21/089/50210/AM22	Deferred
108.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LI,PUNE	01/21/089/50213/AM22	Approved subject to NOC/ clearance from one agency
109.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, Ahmedabad	01/21/089/50211/AM22	Approved
110.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50209/AM22	Deferred
111.	M/s UPL LIMITED,MUMBAI	01/21/089/50216/AM22	Deferred
112.	M/s ALKYL AMINES CHEMICALS LIMITED,NAVI MUMBAI	01/21/089/50217/AM22	Deferred
113.	M/s ALKYL AMINES CHEMICALS LIMITED,NAVI MUMBAI	01/21/089/50214/AM22	Deferred
114.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50215/AM22	Approved
115.	M/s CNC TECHNICS PVT LTD,HYDERABAD,TELANGANA	01/21/089/50220/AM22	Deferred
116.	M/s ALKYL AMINES CHEMICALS LIMITED, MUMBAI	01/21/089/50218/AM22	Deferred
117.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LI,PUNE	01/21/089/50219/AM22	Approved subject to NOC/ clearance from one agency
118.	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI	01/21/089/50222/AM22	Deferred
119.	M/s RADIANT ADVANCED SYSTEMS PRIVATE LIMITED,MANOHARBAD MANDAL	01/21/089/50221/AM22	Deferred
120.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED,NAVI MUMBAI	01/21/089/50223/AM22	Deferred
121	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50224/AM22	Deferred
122	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50227/AM22	Approved
123	M/s HLE GLASCOAT LIMITED,ANAND	01/21/089/50226/AM22	Approved
124	M/s ALKYL AMINES CHEMICALS LIMITED, MUMBAI	01/21/089/50225/AM22	Deferred
125.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED,BANGALORE	01/21/089/50228/AM22	Deferred
126.	M/s GRAPHITE INDIA LIMITED,NASHIK	01/21/089/50229/AM22	Deferred
127.	M/s SARTORIUS STEDIM INDIA PRIVATE LTD,Bengaluru	01/21/089/50232/AM22	Deferred
128.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED,BANGALORE	01/21/089/50231/AM22	Deferred
129.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50230/AM22	Deferred
130.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50233/AM22	Deferred
131.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50236/AM22	Deferred
132.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50234/AM22	Deferred

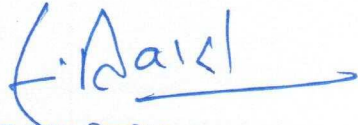
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133.	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., MUMBAI	01/21/089/50235/AM22	Deferred
134.	M/s KRISHNA SYNTHETICS,KANPUR,UTTAR PRADESH	01/21/089/50239/AM22	Deferred
135.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED,Benagaluru	01/21/089/50238/AM22	Deferred
136.	M/s CALIMARA MATTERS PRIVATE LIMITED, GUJARAT	01/21/089/50237/AM22	Deferred
137.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD,MUMBAI	01/21/089/50240/AM22	Deferred
138.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED,NAVI MUMBAI	01/21/089/50241/AM22	Deferred
139.	M/s SEVERN GLOCON INDIA PRIVATE LTD,CHENNAI	01/21/089/50242/AM22	Deferred
140.	M/s MADRAS FLUORINE PRIVATE LIMITED,CHENNAI	01/21/089/50243/AM22	Deferred
141.	M/s GMM PFAUDLER LIMITED,KARAMSAD	01/21/089/50244/AM22	Deferred

Clarificatory Note on various terminology used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as **Approved** implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically **Approved** on the IMWG portal.
- (iii) **Approved post-facto :** Cases which are shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Approved subject to NOC/ clearance from one agency :** Cases which are shown as **Approved subject to NOC/** clearance from one agency implies that the NOC is pending from any one IMWG member and export authorisation shall be issued only after receipt of clear and un-conditional NOC of that Deptt. / Org. In case there is variance in the views of IMWG members, the case shall be kept on hold and placed before next IMWG for discussions.
- (v) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (vi) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been **Approved** due to end use / user concern or break in supply chain.
- (vii) **Dropped:** Cases which are shown as **Dropped** implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.
- (viii) **Issue of export license by DGFT (Hqrs):**W.e.f. 06.07.2018, the export licenses / authorizations for **Approved** SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically **Approved** on the IMWG portal and secondly when export license is generated.

Note : SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only. However, a copy of export authorisation is sent through email immediately after issue.


 संजय कुमार तिवारी / Sanjay Kr. Tiwari
 उप महादेशक विदेश व्यापार
 Dy. Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi